

**STATEMENT SHOWING BENCH WISE INSTITUTION, DISPOSAL AND
PENDENCY OF COMMERCIAL MATTERS IN THE HIGH COURT OF
HIMACHAL PRADESH, SHIMLA, AS ON 30.06.2018**

PENDENCY OF CASES BEFORE COMMERCIAL DIVISION:

Sl. No.		01.06.2018 to 30.06.2018
1.	Number of Such Cases pending at the Start of the Month of June, 2018 i.e. on 01.06.2018	140
2.	Number of Cases Instituted in the Month of June, 2018 i.e. w.e.f. 01.06.2018 to 30.06.2018	3
3.	Number of Cases Disposed of in the Month of June, 2018 i.e. w.e.f. 01.06.2018 to 30.06.2018	1
4.	Number of Such Cases allotted during the Month of June, 2018 i.e. w.e.f. 01.06.2018 to 30.06.2018	50
5.	Number of Cases pending at the end of June, 2018 i.e. as on 30.06.2018	142

Note: Table shows both Civil Suits and Arbitration Cases

PENDENCY OF CASES BEFORE COMMERCIAL APPELLATE DIVISION:

Sl. No.		01.06.2018 to 30.06.2018
1.	Number of Such Cases pending at the Start of the Month of June, 2018 i.e. on 01.06.2018	6 +2*
2.	Number of Cases Instituted in the Month of June, 2018 i.e. w.e.f. 01.06.2018 to 30.06.2018	Nil +1*
3.	Number of Cases Disposed of in the Month of June, 2018 i.e. w.e.f. 01.06.2018 to 30.06.2018	Nil
4.	Number of Such Cases allotted during the Month of June, 2018 i.e. w.e.f. 01.06.2018 to 30.06.2018	4+3*
5.	Number of Cases pending at the end of June, 2018 i.e. as on 30.06.2018	6+3*

Note:

Sl. No. 1* 6 Arbitration Appeals (ARB.A) + 2 Original Side Appeals (OSA)

Sl. No. 2* Nil ARB.A + 1 OSA

Sl. No. 4* 4 ARB.A + 3 OSA

Sl. No. 5* 6 ARB.A + 3 OSA